

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.09.2024

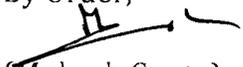
**ORDER NO. 124 of 2024**

Hon'ble President is pleased to partially modify the roster order no. 119 of 2024 for **CESTAT, Chandigarh** on **14.11.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 14.11.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	E/Stay/60006/2023 and E/EH/60052/2023 in E/60044/2023  CCE, Ludhiana vs. M/s. Nector Lifesciences Ltd.  Misc. Application No. 60279 of 2020 in E/1686/2012 & E/1422/2012  M/s. Nector Lifesciences Ltd. vs. CCE & ST, Chandigarh

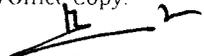
Note:

1. The hearing will take place by **virtual mode**.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar